

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

IA 46/2017, MA 424/2017

IN TCP -10/397-398/MB/2016

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: **SATISH KUMAR PAWA**

v/s.

JAGAT AGRO COMMODITIES PVT. LTD.

SECTIONS OF THE COMPANIES ACT: SECTIONS 397-398 OF THE
COMPANIES ACT, 1956.

ORDER

33. IA 46/2017, MA 424/2017 IN TCP -10/397-398/MB/2016

At request, list this matter on 1.10.2018.

SD/-

RAVIKUMAR DURASAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)